

(S)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

24.07.2007

CP 2/2007 (OA No. 496/2004)

Mr. C.B. Sharma, Counsel for applicant.
Mr. B.N. Sandu, Counsel for respondents.

On the request of the learned counsel for the applicant, list it on 26.07.2007.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

26.07.2007

CP 02/2007 (OA 496/2004)

Mr. C.B. Sharma, Counsel for applicant.
Mr. B.N. Sandu, Counsel for respondents.

Learned counsel for the respondents submitted that the order of this Tribunal dated 24.10.2006 passed in OA No. 496/2004 has been complied with.

Accordingly, this Contempt Petition is dismissed.
Notices issued to the respondents is hereby discharged.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ